

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Friday the 11th day of August 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	IA No. 641 & 645/2023 in Comp App (AT) (CH) (Ins) No. 166/2023 IA No. 540 & 541/2023	Anirudh Agro Farms Limited Rep by its Director Mr. Kondareddy Ravinder Reddy Vs Dr. Govindarajula Venkata Narasimha Rao RP, Viceroy Hotels Ltd. & Anr. WITH	Ms. Deepika Murali	Ms. Lakshana Viravalli- R1 Mr. P Ravi Charan- R2
2	IA No. 600, 643 & 646/2023 in Comp App (AT) (CH) (Ins) No. 170/2023 IA No. 551 & 552/2023	Dr. Govindarajula Venkata Narasimha Rao WITH	Ms. Lakshana Viravalli	
3	IA No. 642, 644 & 656/2023 in Comp App (AT) (CH) (Ins) No. 183/2023 IA No. 584 & 585/2023	Asset Reconstruction Company (India) Ltd. Vs Dr. Govindarajula Venkata Narsimha Rao, RP for Viceroy Hotels Limited	Mr. P Ravi Charan	Ms. Lakshana Viravalli

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 254/2023 For Stay IA No. 807/2023	K Jayant Prabhu & Anr. Vs Pankaj Srivastava Liquidator of Samruddhi Realty Ltd.	M/s Just Law Advocates Sumana Naganand	

5	Comp App (AT) (CH) (Ins) No. 265/2023	Mr. Krishnasamy Vasudevan Vs Insolvency and Bankruptcy Board of India	Mr. K Moorthy	
6	Comp App (AT) (CH) (Ins) No. 231/2023 Leave to file IA No. 747/2023 For Stay IA No. 748/2023	M/s. ICICI Bank Limited & Anr. Vs M/s. Skylark Ithaka Buyers Welfare Association & 7 Ors.	M/s Shivakumar & Suresh	Mr. T Ravichandran- R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	IA No. 802/2023 (For Recall) in CA (AT) (Ins) No. 325/2021	International Asset Reconstruction Company Pvt. Ltd. Vs Viceroy Hotels Ltd. & Anr.	Mr. Shabbeer Ahmed	Mr. Pradeep Joy- R1 M/s Vashi and Vashi- R3

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	TA (AT) No. 206/2021 CA (AT) (Ins) No. 1285/2019	APL Apollo Tubes Limited Vs Tanisha Scaffolding (India) Private Limited	Mr. Karan Gandhi	Mr. Gaurav Kumar Singh

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) (Ins) No.159/2023 For Stay IA No.527/2023	D Srinivasa Rao Vs Stressed Assets Stabilization Fund & Anr.	Mr. D Srinivasa Rao	Mr. T Ravichandran

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) No.24/2022 For Stay IA No. 242/2022	Vishnukant Gupta Vs RBG Financial Services Pvt Ltd & 6 Ors	Mr. Arun C Mohan	Mr. Sukumar Nainan Oommen R1, R4, R5 R6 Mr. Sherry Samuel Oommen R2 & R7
11	Comp App (AT) (CH) No. 36/2022	PA Hamza Vs T.P Anil kumar & 11 Ors	Ms. Harshini Jhothiraman	M/s Shardul Amarchand & Co- R1-R4 Mr. Alishan Naqvee R5-R12
12	Comp App (AT) (CH) (Ins) No. 318/2022 For Exemption IA No. 674/2022 For Stay IA No 673/2022	Chief Executive Officer Vs P. Sriram Liquidator M/s. Bharat Coal Chemicals Ltd.	M/s Aquilaw	Mr. S. Sathiyarayanan
13	Comp App (AT) (CH) (Ins) No. 32/2023 For Stay IA No.120/2023 To implead IA No.634/2023 IA No.635/2023	Nerella Hemanth Nagar Kumar Vs Pattabi Enterprises & Anr.	Mr. TK Bhaskar	Mr. B Dinesh- R1 Mr. Pranava Charan- R2
14	Comp App (AT) (CH) (Ins) No. 28/2023 For Condone Delay IA No. 95/2023 For Exemption IA No. 94/2023 For Stay IA No. 96/2023	Narappa Manohar Reddy & 2 Ors Vs Pankaj Srivastava, Liquidator of Sagar Power Neerukatte Pvt. Ltd.	Mr. Chandramouli Prabhakar	Mr. Abhishek Anand
15	Comp App (AT) (CH) (Ins) No. 149/2023	M/s Beetel Teletech Limited (Erstwhile Brightstar Telecommunications India Limited) Vs M/s Felix Infotech Private Limited	Mr. Kunwar Singh	Mr. Anirudh A Sriram

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) (Ins) No. 302/2021 For Stay IA No. 639 & 641/2021	Kineta Global Limited Vs IDBI Bank Limited & 8 Ors	P. Wilson Associates	Mr. Varun Srinivasan R1- R6 Mr. J Manivannan R7

	To Dispense With IA No. 640/2021 To Implead IA No. 97, 340 & 622/2022 To Vacate IA No. 92/2022 To Adv. Hg. IA No. 942 & 1052/2022 IA No. 417/2023			Mr. NP. Vijaykumar R8 Mr. Akhil Bhansali R9
		WITH		
17	Comp App (AT) (CH) (Ins) No. 8/2022 To Implead IA No. 621/2022	V Venkata Sivakumar Liquidator, The Jeypore Sugar Co. Ltd Vs IDBI Bank Ltd & 8 Ors	Mr. J Manivannan	Mr. Varun Srinivasan R1-R6 Mr. Akhil Bhansali- R9
18	TA (AT) No. 104/2021 (Comp App (AT) (Ins) No. 691/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV Vinod-R1 Mr. Rama Subramaniam Raja Mr. AS. Aravind-R2
		WITH		
19	TA (AT) No. 105/2021 (Comp App (AT) (Ins) No. 692/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors.	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV Vinod-R1 Mr. Rama Subramaniam Raja Mr. AS. Aravind-R2
20	Comp App (AT) (CH) (Ins) No.345/2021 For Condone Delay IA No. 715/2021 For Exemption IA No. 713/2021 For Stay IA No. 714/2021	Dr. P. Mahalingam Vs Santhosh Hospitals Pvt. Ltd. Through Liquidator MS. Deepa Venkat Ramani and 2 Ors	Mr. Saurab Kalia	Mr. Chandramouli Prabhakar- R1
21	TA No. 54/2022 (CA (AT) No. 333/2019)	Ms. Simrat Chadha Vs Shilpi Sharanya Apparel and Home Linen Pvt. Ltd. & 3 Ors	M/s Samvid Legal	Mr. Pawan Bhushan-R2
22	Comp App (AT) (CH) No. 110/2022 For Exemption IA No. 975/2022 Ex- Parte Relief IA No. 976/2022 For Correction IA No. 77/2023	RMS Research Labs Pvt Ltd & 3 Ors Vs G Madhusudhan Reddy & Anr	Mr. Nithin Chowdary Pavuluri	Mr. K Gowtham Kumar

23	Comp App (AT) (CH) No. 8/2022 For Condone Delay IA No. 67/2022	Servocraft HR Solution Pvt Ltd & 3 Ors Vs M G Helen & 2 Ors	Mr. Manuel Anand	M/s Gupta & Ravi – R1-R3
24	Comp. App (AT) (CH) (Ins) No.40/2021 For Condone Delay IA.No.91/2021 For Stay IA No. 92/2021 To implead IA No. 591/2023	Mathew CK & 27 Ors Vs Shri Kumar Rajan & 2 Ors	Mr. Pranava Charan	Mr. PV Vinod- R1 & R2 Mr. Shivshankar P Panicker- R3
25	Comp App (AT) (CH) (Ins) 90/2022 IA No. 204/2022 To dispense with IA No. 206/2022	Mr. Sutanu Sinha Vs Life Insurance Corporation of India	Mr. Nithyavendhan K	Mr. B Deepak Narayanan
26	Comp. App (AT) (CH) (Ins) No. 45/2021 For Stay IA No. 97/2021 For Exemption IA No. 98 & 99/2021	Power Grid corporation of India Ltd Vs Aster Private Limited & 3 Ors WITH	M/s Paul & Paul J Hudson Samuel & Partners	Mr. JVL Bharathi R1 Ms. Dhivya Kumar- R2 Mr. Varun Srinivasan- R2 M/s Shivakumar & Suresh-R3 Mr. VVSN Raju- R4
27	Comp App (AT) (CH) (Ins) No. 162/2021 For Directions IA No. 522/2022	Jaguar Overseas Ltd Vs Aster Private Limited & Anr	Mr. K Gaurav Kumar, PCS	Mr. JVL Bharathi- R1 M/s. Sivakumar & Suresh- R2
28	Comp App (AT) (CH) (Ins) No.270/2022 For Stay IA No. 579/2022 For Urgent Listing IA No. 580/2022 To implead IA No. 835/2022 For Directions IA No. 879/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 2 Ors WITH	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai
29	Comp App (AT) (CH) (Ins) No.307/2022 For Condone Delay IA No. 643/2022 For Stay IA No. 644/2022 For Exemption IA No. 645/2022 Urgent Listing IA No. 646/2022	Kunaparaju Sudharshan Varma Vs Rangarao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Mr. Sandeep Bajaj Ms. CS Shikha Rai

30	Comp App (AT) (CH) (Ins) No 302/2022 For Condone Delay IA No. 634/2022 Leave to file IA No 632/2022 To dispense with IA No. 633/2022 For Stay IA No. 635/2022	Employees Provident Fund Organisation Vs Mr. Ramakrishnan Sadasivan, RP of BVV Paper Industry Ltd & Anr	Mr. PK Panneer Selvam	Mr. T Ravichandran- R1 Mr. Sriram Venkatavaradan- R2
31	Comp App (AT) (CH) No. 21/2021	Ravi Kizhedath & Anr. Vs Hearts Malabar Clinical Solutions Pvt.Ltd. & 4 Ors.	Mr. Bijoy P Pulipra	Mr. Ravichandran- R1- R3 Mr. Sankar P. Panicker- R4, R5
32	Comp App (AT) (CH) (Ins) No.285/2022	IDBI Trusteeship Services Limited Vs. Ozone Urbana Infra Developers Private Limited	Mr. Edward James	Mr. Perikal K Arjun
33	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No. 173/2023	Krishna Mohan Gollamudi, Liquidator Vs V. Amar Chand & Anr.	M/s Gandhi Law Chambers Mr. M Ramu	Mr. Sharad Sanghi- R1
34	Comp App (AT) (CH) (Ins) No. 184/2022 For Condone Delay IA No. 419/2022, IA No.420/2022 For Exemption IA No.421/2022	HP Arun Kumar & 2 Ors Vs Addanki Haresh, RP M/s. Right Engineers and Equipments Pvt. Ltd.	Mr. Sushal Tiwari Ms. Anusha Peri	Mr. K Gaurav Kumar
35	Comp App (AT) (CH) (Ins) No. 78/2023 For Condone Delay IA No. 283/2023 To Dispense With IA No. 284/2023	J Karthiga Vs Insolvency and Bankruptcy Board of India	Mr. AG Sathyanarayana	
36	Comp App (AT) (CH) (Ins) No. 101/2022 For Stay IA No. 230/2022 Contempt Case No. 3/2022 To Implead IA No. 1016/2022 For Urgent Hearing IA No. 651/2023	Er. Manmohan Singh Jain & Anr Vs Tharuvai Ramachandran Ravichandran, RP & Anr.	Mr. P Raj Kumar Jhabakh	Mr. S. Sathyanrayanan- R1

37	Comp App (AT) (CH) No 61/2022 For Stay IA No. 690/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & 3 Ors. WITH	Mr. Sameer Husian	Mr. T.V.S. Kumar
38	Comp App (AT) (CH) No 64/2022 For Stay IA No 692 & 693/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & Anr. WITH	Mr. Sameer Husian	Mr. T.V.S. Kumar
39	Comp App (AT) (CH) No.109/2022 For Stay IA No.956/2022	Rajeev Satpal Lakhanpal & Anr Vs Taashee Linux Services Pvt Ltd & 2 Ors.	Mr. Sameer Husian	Mr. T.V.S. Kumar

Copy to:

By the order of Hon'ble Member (J)
(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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